

(e) Maximum care is being taken to plant trees according to cross section of roads. There are standing instructions of the Lt. Governor, Delhi that two trees have to be planted before orders for cutting a tree for road-widening etc. is given.

[Translation]

U.N. Proposal on providing proper Diet and Medical Facilities to Children

4399. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether India has supported the UNO proposal regarding Human Rights to the effect that adequate arrangements should be made to provide proper diet and medical facilities to the children below 18 years of age and save them from exploitation;

(b) if so, the steps taken by the Union Government to implement this programme in the country according to the joint declaration of UN and UNICEF; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE):

(a) India was a party to the consensus adoption of the UN Convention on Rights of the Child which inter-alia provides for the rights of the child to proper nutrition, health care and to protection from exploitation etc. However, India is yet to ratify the Convention. India was also a party to the adoption by consensus of the Declaration and Plan of Action by the World Summit for Children.

(b) and (c) A Working Group has been set up by the Government for preparation of National Programme of Action as envisaged by Plan of Action. Necessary action is to be taken by all concerned after National Programme of Action has been prepared.

World Bank Assistance for Environmental Schemes

4400. SHRI DAU DAYAL JOSHI:

SHRI RAMACHANDRA VEERAPPA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of States which have sought assistance from World Bank for the environmental projects to be set up/located in various cities; and

(b) the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) No assistance is to be sought by States directly from the World Bank. The Government of India has signed an agreement with the World Bank to assist a project on Industrial Pollution Control. Under this, loan is to be provided to large and medium industrial units in the major polluting sectors for installation of pollution abatement equipment and for establishment of Common Effluent Treatment Plants for clusters of small-scale industrial units, throughout the country. The project also provides for the strengthening of the Central Pollution Control Board (CPCB) and the State Pollution Control Boards of the major industrialised States of Maharashtra, Gujarat, Tamil Nadu and Uttar Pradesh.